

Annexure-7

..... Name of the corporate debtor: GSA Retail Limited; Date of commencement of CIRP: 07.06.2022; List of creditors as on: 05.09.2022

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Commercial Tax Department - State Tax	Government of west Bengal	21/06/2022	32,39,961.00	-	Statutory dues	No	-	-	-	32,39,961.00	-	-
2	Employees' State Insurance Corporation	Ministry of Labour and Employment	24/06/2022	2,90,627.00	-	Statutory dues	No	-	-	-	2,90,627.00	-	-
3	Income Tax Department	Ministry of Finance	27/06/2022	6,78,295.00	-	Statutory dues	No	-	-	-	-	6,78,295.00	Have not submitted Form B
4	The Employees Provident Fund Organisation	Ministry of Labour and Employment	24/06/2022	1,48,175.00	-	Statutory dues	No	-	-	-	1,48,175.00	-	-